

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1949  
(To be answered on the 9<sup>th</sup> December 2021)**

**CRITERIA FOR CONSTRUCTION OF PRIVATE BUILDINGS IN NEARBY  
AREAS AIRPORTS**

**1949. SHRI SADASHIV KISAN LOKHANDE**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has laid down any criteria for construction of private buildings in nearby areas of airports;
- (b) if so, the details thereof;
- (c) whether the height of buildings constructed or being constructed in the vicinity of Mumbai Airport in Maharashtra and its distance from airport is as per the said criteria;
- (d) if so, the details thereof;
- (e) if not, the details of such private buildings constructed or being constructed in nearby areas of Mumbai Airport which are not as per prescribed criteria; and
- (f) the action taken or proposed to be taken by the Government in this regard?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

(a) & (b): Ministry of Civil Aviation (Height Restrictions for Safeguarding of Aircraft Operations) Rules 2015 published vide GSR 751 (E) dated 30.09.2015 and subsequently amended by Ministry of Civil Aviation (Height Restrictions for Safeguarding of Aircraft Operations) Amendment Rules 2020 published vide GSR 770 (E) dated 17.12.2020 have been formulated with a view to regulate the height of the buildings/ structures around airports to ensure safety of aircraft operations.

(c) to (f): The responsibility of approving the construction of buildings or structures around the airports not exceeding the Permissible Top Elevation granted by Airports Authority of India (AAI) lies with the concerned Local, Municipal or Town Planning and Development Authorities.

The violation to said height rules, if any, are dealt in accordance with The Aircraft (Demolition of obstructions caused by Buildings and Trees etc.) Rules, 1994.